

प्रारंभिक जांच के आधार पर, सर्वश्रेष्ठ सहायक प्रबंधक और डिपो के पांच अन्य कर्मचारी मुआयना कर दिए गए हैं। जो कर्मचारी उत्तरदायी पाए जाएंगे उनके विरुद्ध आगे की कार्यवाही जांच पूरी हो जाने के बाद की जाएगी।

†[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE) : (a) and (b) A statement is laid on the Table of the Sabha.

Statement

(a) and (b) Damaged wheat was found dumped in pits dug in the premises of Food Corporation of India Depot at Imalia. This came to notice at the instance of some non-officials. On investigation, the Food Corporation of India have reported that some stocks of foodgrains at this depot, which were in excess of the capacity of the godown, had to be stored on plinth duly covered by polythene but in the open. Due to continuous rain during the second fortnight of July, 1976, there was flooding of the area which affected the bottom layers of two stacks which had been put up on plinths. The Corporation have further reported that when the staff of the depot discovered this damage, they segregated the affected bags, opened them, and salvaged the foodgrains as far as possible. The damaged grains were collected separately. Instead of following the prescribed procedure of intimating the higher authorities, when the damaged grain started giving foul smell, the Depot staff dumped it in pits which they dug out in the premises. The net quantity of damaged wheat has been assessed by the Corporation at about 80 quintals. On the basis of the preliminary inquiry, the Assistant Manager concerned and five other officials of the depot have been suspended. Further action against such staff as may be found responsible will be taken after the completion of the inquiry.]

Sick Sugar Mills

*314. SHRI PRAKASH MEHROTRA : Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

†[English translation.

(a) whether Government's attention has been drawn to a news item which appeared in the Economic Times of 21st June, 1976 to the effect that Government is considering handling over sick sugar mills to viable units; and

(b) whether Government are taking recourse to this measure as an alternative to Nationalisation of sick sugar Mills?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN) : (a) The Government are considering the question of revival of the potentially viable sick industrial units, including sugar mills, through voluntary merger with sound units.

(b) No, Sir.

Disposal of cases in Delhi courts under Delhi Rent Control (Amendment) Act, 1975

*315. SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRI HIMMAT SINH:

SHRI HARSH DEO MALAVIYA:

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether all the cases which attracted the provisions of the amended clause of the Delhi Rent Control (Amendment) Act, have been summarily disposed of by the courts in Delhi;

(b) if not, what are the reasons for delay particularly in cases where the eviction proceedings were started by the landlords against the family members of deceased tenants on the plea that the tenant who had died was a statutory tenant; and

(c) whether Government have taken any steps for speedy disposal of cases in view of the revised definition of tenant in the amended Act?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI H. K. L. BHAGAT): (a) Out of 1580 cases filed under the amended Sections of the Delhi Rent Control (Amendment) Act in December 1975, so far 642 cases have been disposed of in accordance with the amended procedure.